

4. अगर राजधनवार में 6 आवेदन और दर्ज हो जाते हैं तो एक्सचेंज खोलने के लिए मंजूरी दी जा सकेगी। योजना के मंजूर हो जाने के बाद एक्सचेंज खुलने में मामूली पर 18 से 24 महीने लग जाते हैं।

5. जहां तक जमुआ का संबंध है, अभी तक कोई आवेदन दर्ज नहीं हुआ है। योजना की मंजूरी के लिए मूल्यांकन सब किया जा सकता है अगर कम से कम 10 आवेदन दर्ज हुए हों।

Kharif Crop for 1980-81

*17. DR. SUBRAMANIAM SWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) the likely level of Kharif crop and the estimate of total foodgrains production for the year 1980-81; and

(b) whether it is a fact that the Ministry has scaled down the earlier target?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) Firm estimates of area and production of kharif crops for the year 1980-81 are expected to be received from the States from the middle of December onwards. However, according to tentative estimates, the production of kharif foodgrains in 1980-81 might be about 80 million tonnes.

(b) No Sir, there is no change in the annual target of 135 million tonnes of foodgrains production which includes kharif and Rabi crops.

Increase in Prices of Pulses

*18. SHRI PIUS TIRKEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the prices of all kinds of pulses is on an increase in the country; and

(b) if so, the steps taken by Government so far to stop this price increase?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) and (b). The Government is aware of increase in the prices of pulses. This is substantially a reflection of the fact that while the demand for pulses has been growing, the supply has tended to stagnate or decline. With the growth in irrigation, pulse crops generally have not been able to compete for acreage with more high-yielding and remunerative cereal crops. To arrest these trends, Government has taken up an intensive programme for development of pulses in 56 districts. Cultivation of summer moong after the harvest of wheat is also being popularised by organising special campaigns in northern States. In the eastern and southern States, cultivation of Rabi moong in rice fallows is being encouraged. Research efforts are also being intensified in relation to pulse crops.

Panel on Working of I.C.A.R.

*19. SHRI JANARDHANA POOJARY:

SHRI M. RAM GOPAL REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have been urged to appoint a high power panel to probe into the working of the I.C.A.R.; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) Government's attention has been drawn to a press report in which a member of the I.C.A.R. Governing Body has urged that a high

power panel should be appointed to probe into the working of the I.C.A.R.

(b) It is not proposed to appoint any panel in this regard as the working of the I.C.A.R. has already been reviewed by the Gajendragadkar Committee in 1972 and more recently by the Estimates Committee of the Lok Sabha in their 35th Report (Sixth Lok Sabha, 1978-79).

**Foodgrains lying in F.C.I. Godowns,
Moga Division**

*20. SHRI SAMAR MUKHERJEE:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the stocks of foodgrains worth crores of rupees are still lying in F.C.I. godowns in Moga Division for the last several years and these stocks have not been cleared and are rotting;

(b) the reasons why the F.C.I. had failed to despatch those stocks in time to the needy States; and

(c) the steps taken by Government against the FCI officials who are responsible for that?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) There is a stock of about 2.71 lakh tonnes of foodgrains with the Food Corporation of India in Moga Sub-Division of Faridkot District. Of this about 6,000 tonnes relate to the year 1977-78, about 69,000 tonnes to 1978-79 and the balance to 1979-80 and 1980-81. It is not correct to state that the stocks are not being cleared and are rotting.

(b) The Food Corporation are procuring fresh stocks of foodgrains under the price support scheme and against levy, every year. Movement from out of the procured stock and inflow of fresh stocks on fresh procurement take place every year. Movement programmes are drawn up every month for despatch of stocks from FCI godowns to other States with due regard

to the requirements of those States. Proper care is taken to preserve the stocks remaining in storage in good condition.

(c) Does not arise.

Agency to look after the common portions of the allottees of Group Housing Societies

1. SHRI RAM VILAS PASWAN:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that under the DDA's allotment of group housing Rules, the allottees of DDA's flat in Delhi are required to form an Agency to look after the common portions;

(b) the monthly and other contribution each allottee is required to make to the Agency thus formed and what is the legal sanction for it;

(c) whether his Ministry has received reports from Agencies about non-payment of its dues by the allottees;

(d) if so, whether any proposal has been considered by his Ministry to cancel the allotment of those allottees who have not paid the Agencies dues;

(e) whether any allotment has been cancelled on this account or cancellation of allotment is under consideration; and

(f) what other steps are proposed to be taken for the realisation of Agency's dues from the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) Under Clause 12 of the Model Constitution appended to the DDA (Management & Disposal of Housing Estate) Regulations 1968, every member has to pay, as a deposit, a sum not less than the aggregate amount of one month's charges, as determined by the Authority representing maintenance charges of the common portions & common services. In addition, he has to pay the said aggregate amount every month in advance and such other